MADHAVRAO SCINDIA), "(if) Modernisation is a continuous process, and in the Seventh Plan an allocation of Rs. 12334.30 crores has been made for the' Railways. This will cover procurement of more wagons, and othej- rolling stock.

(b) and (c) Ther<sub>e</sub> are 2 ongoing credits/loan viz. (i) 1299-IN/Loan 2210 for-US dollar 400 million and (ii) Loan 2417 for dollar 280.7 million. The former Credit/loan covers: (a) Diesel Component Works, Patiala; (b) Components for freight wagons; (c) A. C. Electric Locomotives; (d) Unit Exchange System; (e) Fuel Conservation and Train Operation. The latter loan 2417 covers: (i) Railway Electrification (ii) Workshop Modernisation including maintenance depots etc. etc. Bank's assistance to railway projects does not increase Railways' plan, allocation as Bank's assistance comes to central pool of resources.

# Reimbursement of medical expenses to D.T.C. employees

1848. SHRI *I*. P. GOYAL: Will the Minister of TRANSPORT be pleased to state: y,

(a) whether it "Is a fact that the employees of the Delhi Transport Corporation are entitled to reimbursement of medical expenses;

(b) if so, what is the total amount paid to the employees of DTC  $o_n$  account of reimbursement of medical expenses during the last three years, years-wise;

(c) what is the maximum amount an employee was paid during the last three years, year-wise;

(d) whether some bungling in this scheme in the DTC has come to the notice of Government;

(e) if so, what steps\* Government have taken to check the said bungling; and

(1) whether it is proposed to have softie hospital for the benefit of DTC employees or attach the" employee^of DTC with some good hospital in Delhi for medical facilities and if so, what are the details thereof? THE MINISTER OF TRANSPORT (SHRI BANSI XAL): (a) and (b) About 36,000 employees and their families **are** presently availing of medical facilities, which include reimbursement of medical expenses as also medcine through empanelled chemists/doctors since 1-5-1984. Prior to 1-5-84, the employees were entitled for reiniburscment oT medical expenses on a limited scale. The amount paid towards medical expenses of the employees during the last three years is as follows:—

(c) In view of the large number of employees covered under the Scheme in

Year				Amount			
					_	Rs.	1
1982-83					44,	03,	216
1983-84			3		73,	23,	797
1984-85		4		9,	15,	91,	840
dividual	accounts	are	not	availabl		ble	with

DTC.

(d) Instances of misuse of the medical scheme have come to the notice of the Corporation".

(e) Whereve<sub>r</sub> any excess hilling or irregularity is detected  $fh_e$  doctors/chemists are depanelled and appropriate departmental disciplinary action taken against the employees.

(f) No decision  $ha_s$  so Far Been fakea in this regard.

## Construction of hospital on Ring Road near Wazirpur Depot

1849. SHRI J. P. GOYAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there was" "a" proposal to construct a hospital on Ring Road, opposite the DTC Wazirpur Depot for the benefit of residents of PTtafnpura, Shali-mar Bagh and other colonies ?rf the vicinity;

(b) wh«the<sub>r</sub> it is a fact tha\*t land was also earmarked for the said hospital;

(c) whether it is also a fact that the proposal for  $th_e$  construction of the said hospital has been abandoned;

(e) if the reply to part (c) above be in the negative, by When the proposal to ihave the hospital is likely to be implemented?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI KRISHNA KUMAR): (a) to (e) Keeping in view the future expansion of Delhi, Delhi Development Authority have earmarked a plot measuring 25 acres on Ring Road opposite the DTC Wazirpur Depot for construction of a hospital. However, there is no proposal under the immediate consideration of the Governmenpto set up a hospital on Ring Road opposite the DTC Wazirpur Depot during tie SeventhTTve Year Plan. The Delhi Adrrrfnistratio<sub>a</sub> has taken up the construction of a 100 bedded hospital at Mangolpuri"" which would also serve the residents of the PitampuYa, Shalimar Bagh and other colonies in the vicinity.

## Preservation of work of prominent artists

1850. SHRI GURUDAS DAS GUP TA : Will the Minister of HUMAN RE SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a number of creations of Abanendranath, Nandlal Bose an < j other well known artist<sub>s</sub> are not being preserved properly; and

(b) if so, what steps are being proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SMT. SUSHILA ROHATGI), (a) The work of art <sub>0</sub>f Abanendranath, Nandlal Bose and other well known artists in the collections of the organisations for which the Department of Culture is responsible are being properly preserved.

(b) Does not arise.

## Restructuring of catering cadre in Northeast Frontier Railway

1851. SHRI CHATURANAN MISH RA; Wilj the Minister of TRANSPORT be pleased to state: 1468 RS—6 (a) whether it is a fact 'hat the res tructuring of cadre for department

to Questions

catering establishment <sup>Iff</sup> Northeast Fron tier Railway was to take <sub>e</sub>flect from 1st January, 1984 but has not yet been imple mented;

(b) if so, what are the details thereof; and

(c) what are the steps being taken *to* implement the same in the Northeast Frontier Railway ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c) Restructuring orders in respect of Catering Staff have been implemented by Northeast Frontier Railway, except in respect of "two posts. Filling up one post of Catering Inspector in scale *Rs.* 700-900 is *subjndice*, due to involvement in a Court case, while action for filling the other Post of Catering Inspector in scale Rs. 550-750 is expected to be con; dieted soon.

### **Catering w Assam Mail**

1852. SHRI CHATURANAN MISHRA: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the dining car services in Assam Mail from Guwahati to New Delhi has been entrusted to a private caterer instead of their own de partmental arrangements by the North east Frontier Railway; and

(b) if so", what  $ar_e$  the reasons?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA), (a) No, Sir.

(b) Does not arise.

### Unauthorised caterers at linsukia Siliguri Railway Stations

1853. SHRI CHATURANAN MISHRA: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the Northeast Frontier Railway authorities have not taken any steps to get vacated the unauthorised caterers from the Tinsukia and Siliguri Railway stations;